रहे हैं उनको रोकने के काम में वह हमारी सेना की सहायता करे ?

श्री ल० ना० मिश्र : यह जो सूचना अपने दी है कि नागा लौट रहे हैं वह सही है, लेकिन उनका खास रास्ता क्या है यह कहना कठिन है, लेकिन जो सबडिवीजन हमारे राज्य में पड़ते हैं उनकी ओर से आने की भी संभावना रही है, इसलिए हमने घोषणा की है । जहां तक बर्मा की ओर से आने का सवाल है इसकी मुझे सूचना नहीं है ।

श्री मधु लिमये : उखरूल और टंगनोपाल तो हमारे मणिपुर के इलाके में पड़ते हैं . . .

अध्यक्ष महोदय : उन्होंने कहा कि जो आपका बर्मा के बारे में सवाल था, उसके बारे में उनको सूचना नहीं है ।

क्योंकि यह आपका सजेशन है, इस पर ध्यान रखा जायेगा ।

श्री ज० भ० कृपलानी (अमरोहा) : हम पूछ सकते हैं कि हमारा दुश्मन कौन है और हमारा दोस्त कौन है ।

12·05 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT, DEFENCE SERVICES, 1965

The Minister of Planning (Shri B. R. Bhagat): Sir, on behalf of Shri T. T Krishnamachari I beg to lay on the Table a copy of the following papers:—

(i) Audit Report, Defence Services, 1965, under article 151(1) of the Constitution. [*Placed in Library, see* No. LT-3961/65].

(ii) Appropriation Accounts of the Defence Services for the year 1963-64 and Commercial Appendix thereto. [*Placed in Library, see* No. LT-3962/65].

REPORT OF STUDY TEAM ON IMPORT AND EXPORT TRADE CONTROL ORGANISATION

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy of Report (Part I) of the Study Team on the Import and Export Trade Control Organisation. [*Placed in Library, see* No. LT-3963/65].

NOTIFICATION *re* GOLD BONDS AND KERALA GENERAL SALES TAX ACT

Shri B. R. Bhagat: On behalf of Shri Rameshwar Sahu, I beg to lay on the Table—

(1) a copy of Notification No. F. 4(2)—W&M/65, dated the 27th February, 1965, regarding issue of 7 per cent Gold Bonds, 1980. [*Placed in Library, see* No. LT-3964/65].

(2) a copy each of the following Notifications making certain further amendments to the Kerala General Sales Tax Rules, 1963, under sub-section (3) of section 57 of the Kerala General Sales Tax Act, 1963, read with clause (c) (iv) of the Proclamation dated the 10th September, 1964, issued by the President in relation to the State of Kerala:—

(i) S.R.O. 205/64 dated the 7th July, 1964.

(ii) S.R.O. 242/64 dated the 13th August, 1964.

[*Placed in Library, see* No. LT-3965/65].

12·06 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

"(1) In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and